HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 47/2015

Pawan Singh

.....Applicant (s)

Through :- None.

V/s

State of J&K

.....Respondent(s)

Through :- Mr. Amit Gupta, AAG (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 09.06.2020

& KAS

Awaiting appearance of counsel for the applicant, adjourned.

List on 19.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh)